

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7647/2009

THE STATE OF UTTAR PRADESH
THROUGH SECRETARY & ORS.

Appellants

VERSUS

CHAMPA DEVI

Respondent

[TOP OF THE BOARD]

WITH

C.A. No.8882/2011 (III-A)

I.A. No.145579/2021-EXEMPTION FROM FILING O.T.

I.A. No.145574/2021-INTERVENTION APPLICATION

C.A. No.8881/2011 (III-A)

I.A. No.155036/2019-APPLICATION FOR SUBSTITUTION

I.A. No.118187/2020-DELINKING THE PETITION

I.A. No.68621/2020-EXEMPTION FROM FILING AFFIDAVIT

I.A. No.6039/2019-EXEMPTION FROM FILING O.T.

I.A. No.36449/2021-EXEMPTION FROM FILING O.T.

I.A. No.149130/2018-EXEMPTION FROM FILING O.T.

I.A. No.179034/2019-EXEMPTION FROM FILING O.T.

I.A. No.36438/2021-EXEMPTION FROM FILING O.T.

I.A. No.155037/2019-EXEMPTION FROM FILING O.T.

I.A. No.153621/2019-EXEMPTION FROM FILING O.T.

I.A. No.97903/2020-EXEMPTION FROM FILING O.T.

I.A. No.88997/2020-EXEMPTION FROM FILING O.T.

I.A. No.190237/2023-EXEMPTION FROM FILING O.T.

I.A. No.84435/2020-EXEMPTION FROM FILING O.T.

I.A. No.163341/2021-EXEMPTION FROM FILING O.T.

I.A. No.68619/2020-INTERVENTION/IMPLEADMENT

I.A. No.36448/2021-INTERVENTION/IMPLEADMENT

I.A. No.36437/2021-INTERVENTION/IMPLEADMENT

I.A. No.6037/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

I.A. No.149129/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

I.A. No.153619/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

I.A. No.140204/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

C.A. No.8870/2011 (III-A)

I.A. No.118191/2020-DELINKING THE PETITION

I.A. No.93829/2020-EXEMPTION FROM FILING AFFIDAVIT

I.A. No.93827/2020-EXEMPTION FROM FILING O.T.
I.A. No.24544/2018-EXEMPTION FROM FILING O.T.
I.A. No.93825/2020-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
I.A. No.24543/2018-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

C.A. No.825/2018 (III-A)
I.A. No.122386/2020-APPLICATION FOR SUBSTITUTION
I.A. No.122389/2020-CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
I.A. No.45774/2024-EXEMPTION FROM FILING O.T.
I.A. No.45772/2024-INTERVENTION/IMPLEADMENT
I.A. No.43030/2024-INTERVENTION/IMPLEADMENT
I.A. No.76224/2024-INTERVENTION/IMPLEADMENT

C.A. No.826/2018 (III-A)
I.A. No.2/2017-APPLICATION FOR SUBSTITUTION
I.A. No.3/2017-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

S.L.P.(C) No.16262/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING
I.A. No.2/2015-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS
I.A. No.260293/2023-EXEMPTION FROM FILING O.T.
I.A. No.140889/2017-INTERVENTION/IMPLEADMENT
I.A. No.94964/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

S.L.P.(C) No.19619/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING
I.A. No.2/2015-EXEMPTION FROM FILING O.T.

S.L.P.(C) No.21476/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING

S.L.P.(C) No.22586/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING
I.A. No.2/2015-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

S.L.P.(C) No.22589/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING

S.L.P.(C) No.21368/2015 (XI)
I.A. No.220409/2024-APPLICATION FOR SUBSTITUTION
I.A. No.1/2015-CONDONATION OF DELAY IN FILING
I.A. No.220411/2024-CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
I.A. No. 220412/2024-SETTING ASIDE AN ABATEMENT

S.L.P.(C) No.22588/2015 (XI)
I.A. No.1/2015-CONDONATION OF DELAY IN FILING

C.A. No. 6114/2016 (III-A)

S.L.P.(C) No.36249/2016 (XI)

I.A. No.220251/2024-APPLICATION FOR SUBSTITUTION

I.A. No.1/2016-CONDONATION OF DELAY IN FILING

**I.A. No.220252/2024-CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.**

I.A. No.220254/2024-SETTING ASIDE AN ABATEMENT

S.L.P.(C) No.29139/2018 (XI)

I.A. No.137626/2018-CONDONATION OF DELAY IN FILING

**I.A. No.137627/2018-CONDONATION OF DELAY IN REFILING/CURING THE
DEFECTS**

I.A. No.137628/2018-EXEMPTION FROM FILING O.T.

C.A. No.7878/2019 (III-A)

I.A. No.172443/2024-EXEMPTION FROM FILING O.T.

I.A. No.183557/2023-EXEMPTION FROM FILING O.T.

I.A. No.97390/2018-EXEMPTION FROM FILING O.T.

**I.A. No.172441/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES**

S.L.P.(C) No.17731/2019 (XI)

I.A. No.173016/2024-EXEMPTION FROM FILING O.T.

I.A. No.171701/2018-EXEMPTION FROM FILING O.T.

**I.A. No.173015/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES**

S.L.P.(C) No.17733/2019 (XI)

I.A. No.173024/2024-EXEMPTION FROM FILING O.T.

I.A. No.173927/2018-EXEMPTION FROM FILING O.T.

**I.A. No.173023/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES**

S.L.P.(C) No.12467/2019 (XI)

I.A. No.43556/2021-APPLICATION FOR PERMISSION

I.A. No.182992/2023-EXEMPTION FROM FILING O.T.

I.A. No.25120/2019-EXEMPTION FROM FILING O.T.

I.A. No.173022/2024-EXEMPTION FROM FILING O.T.

**I.A. No.173021/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES**

S.L.P.(C) No.5697/2019 (XI)

I.R.

I.A. No.96779/2020-APPLICATION FOR SUBSTITUTION

I.A. No.185061/2023-EXEMPTION FROM FILING O.T.

I.A. No.26004/2019-EXEMPTION FROM FILING O.T.

I.A. No.172567/2024-EXEMPTION FROM FILING O.T.

**I.A. No.172565/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES**

C.A. No.2603/2024 (III-A)

I.A. No.67668/2024-EXEMPTION FROM FILING O.T.
I.A. No.85868/2020-EXEMPTION FROM FILING O.T.
I.A. No.67865/2019-EXEMPTION FROM FILING O.T.
I.A. No.67666/2024-INTERVENTION/IMPLEADMENT

S.L.P.(C) No.12646/2019 (XI)
I.A. No.74177/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
I.A. No.74179/2019-EXEMPTION FROM FILING O.T.

S.L.P.(C) No.12718/2019 (XI)
I.A. No.109107/2021-APPLICATION FOR SUBSTITUTION
I.A. No.112516/2021-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.
I.A. No.76370/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
I.A. No.76366/2019-EXEMPTION FROM FILING O.T.
I.A. No.191315/2023-EXEMPTION FROM FILING O.T.

S.L.P.(C) No.18871/2019 (XI)
I.A. No.110919/2019-CONDONATION OF DELAY IN FILING

Diary No.31301/2019 (XI)
I.A. No.135673/2019-CONDONATION OF DELAY IN FILING
I.A. No.135675/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
I.A. No.135674/2019-EXEMPTION FROM FILING O.T.

C.A. No.3109/2024 (III-A)
I.A. No.141943/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
I.A. No.141942/2019-EXEMPTION FROM FILING O.T.

Diary No.32704/2019 (XI)
I.A. No.150338/2019-CONDONATION OF DELAY IN FILING
I.A. No.150339/2019-EXEMPTION FROM FILING O.T.

C.A. No.2606/2024 (III-A)
I.A. No.150904/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
I.A. No.150905/2019-EXEMPTION FROM FILING O.T.

Diary No.35266/2019 (XI)
I.A. No.155133/2019-CONDONATION OF DELAY IN FILING
I.A. No.155134/2019-EXEMPTION FROM FILING O.T.

Diary No.39923/2019 (XI)
I.A. No.176060/2019-CONDONATION OF DELAY IN FILING
I.A. No.176061/2019-EXEMPTION FROM FILING O.T.

R.P.(C) Nos.1968-1969/2020 in S.L.P.(C) Nos.22708-22709/2019 (XI)

I.A. No.199577/2024-APPLICATION FOR SUBSTITUTION
I.A. No.199578/2024-CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
I.A. No.173358/2024-EXEMPTION FROM FILING O.T.
I.A. No.173356/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
I.A. No.46839/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
I.A. No.199579/2024-SETTING ASIDE AN ABATEMENT

S.L.P.(C) No.506/2024 (XI)
I.A. No.100101/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.100106/2020-EXEMPTION FROM FILING O.T.
I.A. No.100103/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

S.L.P.(C) No.507/2024 (XI)
I.A. No.113491/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.113494/2020-EXEMPTION FROM FILING O.T.
I.A. No.113492/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

S.L.P.(C) No.509/2024 (XI)
I.A. No.99569/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

S.L.P.(C) Nos.503-505/2024 (XI)
I.A. No.291556/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

S.L.P.(C) No.1835/2021 (XI)
I.A. No.199558/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
I.A. No.199555/2024-APPLICATION FOR SUBSTITUTION
I.A. No.13109/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.572/2022-EXEMPTION FROM FILING O.T.
I.A. No.13107/2021-EXEMPTION FROM FILING O.T.
I.A. No.173819/2024-EXEMPTION FROM FILING O.T.
I.A. No.194208/2023-EXEMPTION FROM FILING O.T.
I.A. No.13108/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
I.A. No.173818/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
I.A. No.199560/2024-SETTING ASIDE AN ABATEMENT

Diary No.27984/2020 (XI)
I.A. No.43037/2021-CONDONATION OF DELAY IN FILING
I.A. No.43039/2021-EXEMPTION FROM FILING O.T.

Diary No.5430/2021 (XI)
I.A. No.36460/2021-CONDONATION OF DELAY IN FILING
I.A. No.36462/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.36461/2021-EXEMPTION FROM FILING O.T.

Diary No.5436/2021 (XI)
I.A. No.31333/2021-CONDONATION OF DELAY IN FILING
I.A. No.31334/2021-EXEMPTION FROM FILING O.T.

S.L.P.(C) No.13698/2021 (XI)
I.A. No.111205/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.172827/2024-EXEMPTION FROM FILING O.T.
I.A. No.111204/2021-EXEMPTION FROM FILING O.T.
I.A. No.172826/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Diary No.24989/2021 (XI)
I.A. No.60076/2022-CONDONATION OF DELAY IN FILING
I.A. No.60075/2022-EXEMPTION FROM FILING O.T.

Diary No.11194/2022 (XI)
I.A. No.81695/2022-CONDONATION OF DELAY IN FILING
I.A. No.81696/2022-EXEMPTION FROM FILING O.T.

S.L.P.(C) No.1016/2024 (XI)

S.L.P.(C) No.20351/2024 (XI)
I.A. No.186540/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
I.A. No.186545/2024-EXEMPTION FROM FILING O.T.

Date : 15-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Rohit Amit Sthalekar, AOR
Mr. Siddhant Singh, Adv.

Mr. Chandra Bhushan Prasad, AOR
Mr. Nilkamal Chaubey, Adv.

Mr. Vishwa Pal Singh, AOR
Mr. Abhisth Kumar, AOR

Mr. Abhishek Chaudhary, AOR

Mr. R. Venkataramani, Attorney General for
India

Ms. Aishwarya Bhati, A.S.G.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Kamendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.

Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.

For Respondent(s) : Ms. Aarti Upadhyay Mishra, AOR
Dr. Sushil Balwada, AOR
Mr. Ravi Panwar, AOR

Mr. Neeraj Kumar Sharma, AOR
Mrs. Nidhi Agarwal, Adv.

Mr. Manoj Kumar Dwivedi, Adv.
Mr. Piyush Dwivedi, AOR
Mr. Deepak Bharadwaj, Adv.
Ms. Tejinder Bir Singh, Adv.
Mr. Braj Kishore Mishra, Adv.
Ms. Diksha Verma, Adv.
Mr. Tejinder Bir Singh, Adv.

Mr. Rajesh Gulab Inamdar, AOR
Ms. Sheena Taqui, Adv.
Mr. Shashwat Anand, Adv.
Mr. BLN Sanjit, Adv.

Mr. Satish Kumar, AOR

Mr. Anurag Dubey, Adv.
Mr. Sanjay Kumar Dubey, Adv.
Ms. Suchi Singh, Adv.
Ms. Anu Sawhney, Adv.
Ms. Shivani Mishra, Adv.
Ms. Maitri Goal, Adv.
Mr. Aayush Kesharwani, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. Ujwal Kumar Dubey, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Ashish Kumar Upadhyay, AOR

Mr. Anil Kumar Mishra, AOR
Mr. Anurag Singh, Adv.
Ms. Neelakshi, Adv.

Mr. Rohit Amit Sthalekar, AOR
Mr. B. P Tiwari, Adv.

Mr. Siddhant Singh, Adv.
Mr. Subedar Mishra, Adv.
Mr. Sankalp Narain, Adv.

Mr. Sukumar Pattjoshi, Sr. Adv.
Mr. Awadhesh Kumar Dubey, Adv.
Mr. Sunil Kumar Pandey, Adv.
Mr. Upendra Narayan Mishra, Adv.
Ms. Nazish, Adv.
Mr. Raina Anand, Adv.
Mr. Sanjay Kumar Jha, Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Sandeep Kumar Dwivedi, AOR

Mr. Ashutosh Kumar Sharma, AOR

Mr. Aishwarya Pathak, AOR
Ms. Tamanya Gaur, Adv.

Mr. Mukesh Verma, Adv.
Mr. Gulzar Khan, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Krishna Prakash Dubey, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Manoj Kumar Dwivedi, Adv.
Mr. Shashank Singh, AOR
Mr. Varun Singh, Adv.
Ms. Priya, Adv.
Mr. Amit Kumar Singh, Adv.

Mr. Brijendra Singh, Adv.
Mr. Shishir Kumar Saxena, Adv.
Mr. Abhijit Sengupta, AOR
Mr. Jagdamba Prasad Singh, Adv.
Mr. Navneet Singh, Adv.
Mr. Vishal Kumar Singh, Adv.
Mr. Balmiki Prasad, Adv.
Mr. Birendra Kumar, Adv.

Mr. Kamendra Mishra, AOR
Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Sanjay Mani Tripathi, Adv.
Mr. Mrinal Tripathi, Adv.
Ms. Anu Gupta, AOR

Mr. Ankur Yadav, AOR
Mr. Shashank Shekhar, Adv.

Mr. Arun K. Sinha, AOR

Mr. E. C. Vidya Sagar, AOR

Mr. Pradeep Kumar Yadav, Adv.

Ms. Anjale Kumari, Adv.

Mr. P Murugesan, Adv.

Mr. Aditya Yadav, Adv.

Ms. Chhaya, Adv.

Mr. Sanjeev Malhotra, AOR

Mrs. Santosh, Adv.

Ms. Shweta Sinha, AOR

Mr. Kaushal Kishore, Adv.

Mr. Dheeraj Kumar Teitia, Adv.

Mr. Abhishek Chaudhary, AOR

Ms. Bhuvneshwari Pathak, AOR

Mr. Naman Kamboj, Adv.

Mr. Garv Vikas, Adv.

Ms. Bhavya Aggarwal, Adv.

Mr. P N Misra, Sr. Adv.

Mr. Ritesh Agrawal, AOR

Mr. Sohel Rishabh, Adv.

Ms. Priyanshi Sharma, Adv.

Ms. Mayuri Raghuvanshi, AOR

Ms. Meenakshi Arora, Sr. Adv.

Dr. Mayuri Raghuvanshi, Adv.

Mr. Vyom Raghuvanshi, Adv.

Ms. Akanksha Rathore, Adv.

Mr. Manoj Kumar Dwivedi, Adv.

Mr. Purna Chandra Patnaik, AOR

Mr. Ashutosh Yadav, AOR

Mr. Utkarsh Sharma, AOR

Mr. Vikash Chandra Shukla , AOR

Mr. Abhishek Chaudhary, AOR

Mr. Sanjay Kumar Visen, AOR

Ms. Ritu Rastogi, Adv.

Mr. Rohit Amit Sthalekar, AOR

Mr. B. P Tiwari, Adv.

Mr. Siddhant Singh, Adv.

Mr. Subedar Mishra, Adv.

Mr. Sankalp Narain, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

As prayed by learned counsel for the appellant(s), re-list the civil appeal and connected matter after four weeks.

**(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**